

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated: Guwahati, the 29th July, 2023

NO.HC.VII/72/6927/2023/A ### The Hon'ble Gauhati High Court has been pleased to nominate the following **Judicial Officers** of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend the **1 (one) day "State Stakeholders Consultation on Child Protection (Round 8)"** scheduled to be held in the Assam Administrative Staff College, Khanapara, Guwahati on **19-08-2023 (Saturday)** as participants and rapporteurs.

JUDICIAL OFFICERS AS PARTICIPANTS

A. District Judges dealing with Children Court Matters

ASSAM		
Sl. No.	Name of the Officer	Designation & Place of Posting
1.	Shri Sanjay Hazarika	District and Sessions Judge, Hailakandi.
2.	Smti Moushumi De	District and Sessions Judge, Bongaigaon.
3.	Shri Roushan Lal	District and Sessions Judge, Karbi Anglong, Diphu.
4.	Shri Lohit Kumar Saikia	District and Sessions Judge, Sivasagar.
5.	Shri Nayan Shankar Baruah	District and Sessions Judge, Morigaon.
NAGALAND		
1.	Shri Neiko Akami	District and Sessions Judge, Phek
2.	Smti Duvelu Vero	Principal District and Sessions Judge, Kohima
MIZORAM		
1.	Shri Vanlalenmawia	District and Sessions Judge, Aizawl
ARUNACHAL PRADESH		
1.	Shri Tageng Padoh	District and Sessions Judge, Pasighat, East Siang District
2.	Shri Hirendra Kashyap	District and Sessions Judge, Bomdila, West Kameng District

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B. Principal Magistrates, Juvenile Justice Board

ASSAM		
Sl. No.	Name of the Officer	Designation & Place of Posting
1.	Smti Juhi Gogoi	Sub-Divisional Judicial Magistrate (S), Dhubri
2.	Smti Jinti Panging	Sub-Divisional Judicial Magistrate(S), Kokrajhar
3.	Smti Neha Saikia	Sub-Divisional Judicial Magistrate (S), Dibrugarh
4.	Smti Pranjita Konwar	Sub-Divisional Judicial Magistrate(S), Nalbari
5.	Shri Tarkeshwer Sinha	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur
6.	Shri Abhilekh Anjan Gogoi	Sub-Divisional Judicial Magistrate (S), Cachar, Silchar
7.	Shri Pronab Kr. Nath	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
8.	Smti Rupashree Deb	Sub-Divisional Judicial Magistrate (S), Jorhat
9.	Smti. Prarthana Neog	Sub-Divisional Judicial Magistrate(S), Nagaon
10.	Shri Siddarth Brook	Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon
11.	Smti Sparsita Garg	Sub-Divisional Judicial Magistrate (S), Lakhimpur
NAGALAND		
1.	Smti Wokono Yhoshii	Civil Judge (Jr.Divn.)/Judicial Magistrate, 1 st Class, Kohima
2.	Smti Holika Sukhalu	Civil Judge(Jr. Divn)/Judicial Magistrate 1 st Class, Dimapur
3.	Smti Julian	Civil Judge(Jr. Divn)/Judicial Magistrate 1 st Class, Zunheboto
MIZORAM		
1.	Ms. Bobita Lalhmingmawii	Civil Judge (Jr.Div.) – cum - Judicial Magistrate, 1 st Class, Aizawl
2.	Ms. S. Ngotlia	Civil Judge (Jr.Div.) – cum - Judicial Magistrate, 1 st Class, Saiha
3.	Ms. Josangzeli Tiau	Civil Judge (Jr.Div.) – cum - Judicial Magistrate, 1 st Class, Serchhip

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4.	Mr. H T Lalmawizuala	Civil Judge (Jr.Div.) – cum - Judicial Magistrate, 1 st Class, Aizawl
6.	Ms. J H Lalparmawii	Civil Judge (Jr.Div.) -cum- Judicial Magistrate, 1 st Class, Lunglei
ARUNACHAL PRADESH		
1.	Miss Sonia Ketan	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.),Yupia, Papumpare District
2.	Shri Narang Laji	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Khonsa, Tirap District
3.	Shri Utumso Boo	Judicial Magistrate,1 st Class-cum Civil Judge (Jr. Divn.), Hawaii, Anjaw District
4.	Smti Rido Pina	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Tawang, Tawang District
5.	Shri Lobsang Wangdi Bapu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Daporijo, Upper Subansiri District

C. Member Secretaries, State Legal Services Authority

ASSAM		
Sl. No.	Name of the Officer	Designation & Place of Posting
1.	Shri Ratnadip Bhattacharjee	Member Secretary, Assam State Legal Services Authority.
NAGALAND		
1.	Shri Victo Sema	Member Secretary, Nagaland State Legal Services Authority, Kohima.
MIZORAM		
1.	Shri R. Vanlalena	Member Secretary, Mizoram State Legal Services, Aizawl.
ARUNACHAL PRADESH		
1.	Shri Yomge Ado	Member Secretary, Arunachal Pradesh Legal Services Authority, Itanagar.

JUDICIAL OFFICERS AS RAPORTEURS

Sl. No.	Name of the Officer	Designation
1.	Sri Nurjamal Haque	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 1, Kamrup (M), Guwahati

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2.	Sri Jafar Md. Azizul Karim Tapadar	Additional Chief Judicial Magistrate, Kamrup, Amingaon
3.	Sri Sainen Buragohain	Civil Judge (Jr. Div.) -cum-JMFC, Kamrup (M), Guwahati

The concerned Officers are requested to report at the Assam Administrative Staff College, Khanapara on **19-08-2023 (Saturday)** at **8:30 A.M.** positively.

The programme schedule of the said programme will be shared in due course.

Further, the aforesaid Officers are requested to contact the Nodal Officers of their respective States, nominated vide notification no. **HC.VII/72/ 6896-6926 / 2023/A dated: 29-07-2023** in case of any queries related to the Consultation.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No .HC.VII/72/6928-6948/2023/A

Dated: 29-07-2023

Copy forwarded for information & necessary action to:

1. The Principal Secretary, Department of Women and Child Development, Govt. of Assam.
2. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 1 (one) day "State Stakeholders Consultation on Child Protection (Round 8)" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the

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1 (one) day "State Stakeholders Consultation on Child Protection (Round 8)" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

5. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
6. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
7. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
8. The Registrar (Admin. / Vigilance/ Estt.), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the nominated Judicial Officers to attend the programme accordingly).

11. The District & Sessions Judge,
Bongaigaon / Hailakandi / Karbi Anglong / Morigaon / Sivasagar.
12. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
13. The Chief Judicial Magistrate,
Cachar / Chirang / Darrang / Dhubri / Dibrugarh / Jorhat / Kokrajhar / Lakhimpur / Nagaon / Nalbari / Sonitpur.

(He / She is requested to inform the nominated Judicial Officers under his/her control to attend the consultation accordingly).

14. The nominated Judicial Officers.

The nominated Officers **who would require accommodation** for the said consultation are requested to furnish the following information by email at jjb.ghcasm@gmail.com / jrvig.ghc@gmail.com on or before

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05-08-2023 to provide accommodation facility to the concerned Judicial Officers:

Sl. No.	Name of the Judicial Officer / Rapporteur	Date & Time of Arrival in Guwahati	Mode of Arrival (via Bus / Train / Flight / Own Vehicle)	Date & Time of Departure from Guwahati	Mode of Departure (via Bus / Train / Flight / Own Vehicle)	Mobile Number (WhatsApp) & Email ID

The Judicial Officers whose residence is in Guwahati, need not opt for accommodation.

15. Shri Laxminarayan Nanda, Child Protection Specialist, UNICEF.

16. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

17. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

18. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for his Lordship's kind information.

19. The Private Secretary to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati for his Lordship's kind information.

20. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapari
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REGISTRAR (JUDICIAL)
[Signature]
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